

IN THE HIGH COURT OF KERALA AT ERNAKULAM

PRESENT

THE HONOURABLE MR.JUSTICE RAJA VIJAYARAGHAVAN V

SATURDAY, THE 11TH DAY OF APRIL, 2020 /22ND CHAITHRA, 1942

Bail Appl.No.1597 OF 2020

(L.P NO. 18/2017 IN S.C NO. 1078/2019 PENDING ON THE FILE OF THE ADDL. SESSIONS JUDGE, (FOR THE TRIAL OF CASES RELATING TO ATROCITIES & SEXUAL VIOLENCE AGAINST WOMEN & CHILDREN), ERNAKULAM)

PETITIONER/ACCUSED NO.3:

AJI, AGED 47 YEARS, S/O.AUGUSTINE,
PULIKKAL HOUSE, PANJIPPILLA, PUTHENVELIKKARA,
NORTH PARAVUR, ERNAKULAM DISTRICT.

BY ADV.SRI.NIREESH MATHEW

RESPONDENT/COMPLAINANT:

STATE OF KERALA,
REPRESENTED BY THE PUBLIC PROSECUTOR,
HIGH COURT OF KERALA, ERNAKULAM.

BY PUBLIC PROSECUTOR SRI.AMJAD ALI

THIS BAIL APPLICATION HAVING COME UP FOR ADMISSION ON 11.04.2020,
THE COURT ON THE SAME DAY PASSED THE FOLLOWING:

ORDER

Learned Public Prosecutor seeks time. Post on 17.4.2020.

RAJA VIJAYARAGHAVAN.V.

JUDGE

ps/11/4/2020